

"That leave be granted to introduce a Bill to provide for reservation of posts in Government services and seats in educational institutions for persons belonging to economically weaker section of people."

The motion was adopted.

[Translation]

SHRI RAM NAGINA MISHRA : I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Insertion of new part IXA)

[English]

SHRI S. M. BHATTAM (Visakhapatnam) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI S. M. BHATTAM : I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Insertion of New Article 47A)

[English]

SHRI DIGVIJAY SINH (Surendranagar) : I beg to move for leave to

introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI DIGVIJAY SINH : I introduce the Bill.

MINIMUM WAGES (AMENDMENT)
BILL*

(Amendment of Section 2 etc.)

[English]

SHRI AJOY BISWAS (Tripura West) : I beg to move for leave to introduce a Bill further to amend the Minimum Wages Act, 1948.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Minimum Wages Act, 1948."

The motion was adopted.

SHRI AJOY BISWAS : I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 244, etc.)

[English]

SHRI PIYUS TIRAKY (Alipurduar) :